दी गई हैं। इसके अतिरिक्त 900 टन की देशी चदरों का भी प्रबन्ध कर दिया गया है। बकाया 1200 टन की सप्लाई के प्रबन्ध के लिये प्रयत्न किये जा रहे हैं। बहुत मांग के कारण इस्पात की प्राप्ति में कठिनाई हुई है।

(ग) यदि इस्पात समय पर नहीं सप्लाई किया जाता और कपाट नहीं बनते, बराज को चालू करने में देरी हो जाएगी परन्तु इस स्थिति से बचने के लिए प्रयत्न किये जा रहे हैं।

विलिंगडन अस्पताल

2709. श्री डा० ना० तिवारी : क्या स्वास्थ्य तथा परिवार नियोजन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या नई दिल्ली नगरपालिका ने विलिंगडन अस्पताल और नर्सिंग होम, नई दिल्ली के बदले में उपयुक्त भूमि तथा इमारतों की लागत लेने के लिये एक दावा दायर किया है ;

(ख) क्या उसके हस्तान्तरण के अवसर पर प्रतिकर की राशि निर्धारित नहीं की गई थी; और

(ग) यदि हां, तो सरकार ने इस सम्बन्ध में क्या निर्णय किया है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर) : (क), (ख) और (ग). 80,647 रुपये का भुगतान करके नई दिल्ली नगर पालिका के दावे का 1963 में अन्तिम रूप से निपटारा कर दिया गया था। तथापि नगरपालिका ने एक नया अभिवेदन हाल ही में भेजा है जो विचाराधीन है।

D.V.C. Withdrawal Plan

2710. Shri Shree Narayan Das: Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether the phased programme of withdrawal as drawn up by the Bihar State Electricity Board from a number of points outside the Damodar Valley by the D.V.C. and from points in Damodar Valley area by the State Governments concerned has been considered;

(b) if so, the result thereof; and

(c) the features of the plan of withdrawal now agreed upon by the D.V.C. and the Governments of Bihar and West Bengal?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (c). The loads met by the D.V.C. outside the Valley in West Bengal excepting the Calcutta Electric Supply Corporation have already been transferred to the West Bengal State Electricity Board. The power supply to the Calcutta Electric Supply Corporation under the existing arrangements is to be taken over by the West Bengal State Electricity Board on 1-1-1970 *i.e.*, after the termination of the Corporation's agreement with the CESC. The Government of West Bengal are at present meeting a load of about 35·4 MW inside the valley from their own generation. The question of transfer of these loads to the D.V.C. has already been raised with the State Government and is now under discussion.

The Bihar Government are not supplying power to consumers inside the valley from their own generation. The D.V.C. will be withdrawing from outside valley in Bihar on the basis of an agreed phased programme for such withdrawal commencing from March, 1966. As against the outside load in Bihar to the extent of about 200 M.W. which is now being met by the D.V.C., the D.V.C. will be supplying only 69 M.W. by June, 1968 up to which date phased programme has been drawn up.